

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1903  
ANSWERED ON:03.08.2000  
DIRECT FOREIGN INVESTMENT  
JAIBHAN SINGH PAWAYA;SHEELA GAUTAM;SHIVRAJ SINGH CHOUHAN

**Will the Minister of POWER be pleased to state:**

- (a) the details of the proposals sanctioned by the Government in regard to the direct foreign investment in power generation;
- (b) the details of terms accepted by the Government and the period fixed for starting generation;
- (c) the total quantity of power likely to be generated by these projects; and
- (d) the details of the proposals pending for approval?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) to (d) : As on date, Central Electricity Authority has accorded techno-economic clearance to 50 proposals involving foreign direct investment for setting up power projects in the private sector. Details of the commissioning schedule in respect of each of these projects and the total quantity of power likely to be generated after these projects are commissioned, are given in Annexure-I. Besides these, nine proposals for setting up power projects in the private sector have been received in CEA for techno-economic clearance. These proposals will be taken up for detailed scrutiny by CEA after the requisite inputs/linkages are tied up by the project promoters and the necessary clarifications furnished. Details of these projects are given in Annexure-II.